GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:628
ANSWERED ON:26.02.2015
DISCONTINUATION OF TOLL TAX
Kumar Shri P.;Reddy Shri J.C. Divakar;Udhayakumar Shri M.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(c) whether there have been instances of continuous protests by the people due to collection of toll on roads which do not qualify for collection of toll for reasons of incomplete or no construction work;
(d) if so, the details thereof; and
(e) the measures taken by the Government to standardize collection of toll?

Answer



- (a) No, Madam.
- (b) Does not arise.

(b) if so, the details thereof;

- (c) No, Madam.
- (d) Does not arise.
- (e) User fee is levied and collected as per applicable fee rules and provisions of the concession agreement.

(a) whether the Government proposes to discontinue toll tax on all the National Highways of the country;